

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 2 of 2013 in
Appeal Nos. 171 & 187 of 2010**

Dated : 26th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Western Electricity Supply Co. Ltd.

**..... Execution Petitioner
-Appellant(s)**

Versus

OCL Iron & Steel Ltd.

..... Respondent(s)

**Counsel for the Execution Petitioner: Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Ranvir Singh
Mr. Ravi Nanda
Ms. Shruti Singh**

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondent. They have filed their respective written submissions after serving copy on the other side.

Order is Reserved.

**(V.J. Talwar)
Technical Member
mk/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**